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Title: Need to Commission Bangalore-Mangalore train at the earliest.

SHRI D.V. SADANAND GOWDA (MANGALORE): Sir, I would like to draw the kind attention of the hon. Minister of Railways who left the House just now.[\[a7\]](#)

It is with regard to the Bangalore-Hassan-Mangalore Railway Line. In fact, after a long gap of 12 years, after much pressure by the public, the gauge conversion work has been completed and the passenger train started commissioning in the year 2007. But the assurance given by the Railway Minister in the 2005-06 Budget and at the time of the inauguration of the passenger train at Mangalore to run the trains is still not implemented. It is left only on papers and the promise is only a promise till date. But still no attempts are made by the Railway Ministry to run the train as per schedule....(*Interruptions*)

MR. SPEAKER: All right. We have to revise the system of Special Mentions. Each and everything cannot be raised.

SHRI D.V. SADANAND GOWDA : The Railway authorities are stating that running day time train is not feasible as there is a ghat section and chances of landslide in this line are there. As your goodself is fully aware, the goods train and the night passenger train between Bangalore-Mangalore and Mangalore-Bangalore are already operational. So, this should be immediately implemented....(*Interruptions*) I will take just a minute.

MR. SPEAKER: This is enough. Shri Basu Deb Acharia.

SHRI D.V. SADANAND GOWDA : I would earnestly request the hon. Railway Minister \* towards Karnataka as this State is one of the most developing States and which contributes to the development of the country also.

MR. SPEAKER: This is not a fair statement. I will not allow it. Do not record that.

SHRI D.V. SADANAND GOWDA : So, I would request that this should be implemented.

MR. SPEAKER: This throwing allegation against each other is a national habit.

Next, Shri Basu Deb Acharia.